(c) the total quantity and value of agricultural tools purchased from the Company by Government if any during the same period?

THE MINISTER FOR COMMERCE (SHRI D P KARMARKAR) (a), (b) and (c) A statement is attached [See Appendix V, Annexure No 12]

KUMARDHUBI POWER WORKS IN DVC

48 SHRI S N MAZUMDAR Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) the total amount of money invested in the construction of the Kumardhubi Power Works in the Damodar Valley Corporation, and

(b) the estimated production capacity and the actual production of the said Power Works?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (Shri J S L Hathi) (a) Rs 15,37,496

(b) Installed capacity-2 500 kw total un<sup>1+</sup>, generated up to the end of July 1953-6 34 million

RETRENCHMENT OF WORKERS AT THE MALTHON DAM OF DV.C

49 SHRI S N MAZUMDAR Will the Minister for Irrigation and Power be pleased to state:

(a) whether it is a fact that recently a large number of employees at the Maithon Dam of the Damodar Valley Corporation has been retrenched,

(b) if so, what is the number of such employees and

(c) what are the reasons for this retrenchment?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J S L HATHI) (a) NO SIT

(b) and (c) Do not arise in view of the reply to part (a).

## LEAVE OF ABSENCE TO MEMBERS

(1) SHRI B M. SHAH.

(11) SHRI B P SINGH

MR CHAIRMAN I have to inform the hon Members that the following letter has been received from Shri Bhogilal Maganlal Shah

"I beg to inform you that I will not be able to attend the whole of the fourth session of the Council of States due to ill health

I have therefore to request you to grant me leave of absence for the whole of the fourth session"

Is it the pleasure of the Council that leave be granted to Shri Bhogilal Maganlal Shah for remaining absent from all meetings of the Council during its current session?

(No hon Member dissented)

Permission to remain absent is granted

MR CHAIRMAN I had a telegram from Thakur Bhanu Pratap Singh saying

"Unable to attend Council session 24th owing to ill health Kindly grant leave of absence till 1st September"

Is it the pleasure of the Council that leave be granted?

(No hon Member dissented)

Permission to remain absent is granted

## PAPERS LAID ON THE TABLE

REPORTS OF TARIFF COMMISSION AND MINISTRY OF COMMERCE AND INDUS-TRY RESOLUTIONS, NOTIFICATIONS AND ORDERS

THE MINISTER FOR COMMERCE (SHRI D P KARMARKAR) SIR, I beg to lay on the Table a copy of each of